

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/22612/2024 BLAPL/8733/2024	BISHNU PRASAD NAIK @ PINTU VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	SPECIAL CRIME UNIT /9 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000486/2023
2	D-BLAPL/24893/2024 BLAPL/8734/2024	DILLIP BARIHA VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	PAIKMAL /148 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000038/2024
3	D-BLAPL/25743/2024 BLAPL/8735/2024	HADIBANDHU BEHERA VS STATE OF ODISHA	AKASH ACHARYA VS	ANGUL TOWN /316 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000912/2023
4	D-BLAPL/24636/2024 BLAPL/8736/2024	JHADU MINYAKA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	LAXMIPUR /56 /2015 J.M.F.C.,LAXMIPUR(Koraput) GR/0000203/2015
5	D-BLAPL/25741/2024 BLAPL/8737/2024	BHAGYADHAR SAHU VS STATE OF ODISHA	AKASH ACHARYA VS	ANGUL TOWN /316 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000912/2024
6	D-BLAPL/25355/2024 BLAPL/8738/2024	SUNIL RAY VS UNION OF INDIA (NCB)	AMULYA RATNA PANDA VS	NCB BHUBANESWAR /9 /2021 3RD ADJ BHUBANESWAR(Khordha) TR/0000458/2021
7	D-BLAPL/25455/2024 BLAPL/8739/2024	BIKASH RAJHANS VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	REAMAL /215 /2021 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000030/2021
8	D-BLAPL/25599/2024 BLAPL/8740/2024	MAKARA DAS VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BEGUNIAPADA /332 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001436/2024
9	D-BLAPL/25628/2024 BLAPL/8741/2024	MANOJ KUMAR BHATTA @ GANESH BHATTA @ GANIA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BOLAGARH P.S. /33 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000101/2024
10	D-BLAPL/25560/2024 BLAPL/8742/2024	KANHA MAJHI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
11	D-BLAPL/25684/2024 BLAPL/8743/2024	BHAKTA RAM RUNGUDA @ KANHU @ BHAKTA RUGUDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /181 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000094/2024

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12	D-BLAPL/25553/2024 BLAPL/8744/2024	BIBHISAN MACHHA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /22 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000006/2023
13	D-BLAPL/25546/2024 BLAPL/8745/2024	SATPAL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /22 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000006/2023
14	D-BLAPL/23494/2024 BLAPL/8746/2024	PANKAJ MALLIK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	M.V.79 /124 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000168/2022
15	D-BLAPL/25151/2024 BLAPL/8747/2024	SRIRAM HEMANTA DORA VS STATE OF ODISHA	AMITABH MISHRA VS	PATTAPUR (DIGAPAHANDI) /230 /2022 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000058/2022
16	D-BLAPL/24935/2024 BLAPL/8748/2024	BUBU @ SANJIB PAIKRAY VS STATE OF ODISHA	SARADA PRASAD DASH VS	NACHUNI /186 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000314/2024
17	D-BLAPL/25532/2024 BLAPL/8749/2024	GAJENDRA SINGH VS UNION OF INDIA	ANANTA NARAYAN PATTANAYAK VS	NCB BHUBANESWAR /1 /2020 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000028/2020
18	D-BLAPL/25740/2024 BLAPL/8750/2024	MAHESWAR MAHANTA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	JODA /229 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000002/2024
19	D-BLAPL/25041/2024 BLAPL/8751/2024	BIJAY XALXO VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KUTRA /152 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000770/2023
20	D-BLAPL/23770/2024 BLAPL/8752/2024	BANI BEERA VS STATE OF ODISHA	NIRANJAN MAHARANA VS	DAMANJODI /64 /2024 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE TR/0000064/2024
21	D-BLAPL/25705/2024 BLAPL/8753/2024	SUKRA KHILA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /69 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000071/2024
22	D-BLAPL/25317/2024 BLAPL/8754/2024	LIPU SWAIN VS STATE OF ODISHA	BIJAY SWAIN VS	TOMANDO /199 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000471/2024
23	D-BLAPL/24682/2024	SHIV CHARAN SINGH	PRAFULLA KUMAR KHATEI	KHURDA MODEL /290 /2024

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	BLAPL/8755/2024	VS STATE OF ODISHA	VS	S.D.J.M.,KHURDA(Khordha) GR/0000638/2024
24	D-BLAPL/25704/2024 BLAPL/8756/2024	MANISH KUMAR BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /44 /2024 J.M.F.C.,HARBHANGA(Baudh) CT/0000100/2024
25	D-BLAPL/25549/2024 BLAPL/8757/2024	SRIPAL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /22 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000006/2023
26	D-BLAPL/25626/2024 BLAPL/8758/2024	BABULI NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /133 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000911/2024
27	D-BLAPL/25363/2024 BLAPL/8759/2024	RAGHUNATH BEHERA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	MARKAT NAGAR /3 /2019 J.M.F.C,CUTTACK(Cuttack) GR/0000034/2019
28	D-BLAPL/25617/2024 BLAPL/8760/2024	SHANKAR KHATEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /441 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000436/2024
29	D-BLAPL/25612/2024 BLAPL/8761/2024	MITHUN @ NARAYAN BISOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /441 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000436/2024
30	D-BLAPL/25245/2024 BLAPL/8762/2024	MANAS SAHOO VS STATE OF ODISHA	SURYAKANTA PALAI VS	// SPECIAL JUDGE, PURI(Puri) TR/0000105/2024
31	D-BLAPL/25616/2024 BLAPL/8763/2024	DEEPAK KHATEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /441 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000436/2024
32	D-BLAPL/25286/2024 BLAPL/8764/2024	KASIMA KHAN@KASIM KHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TANGI (KHURDA) /521 /2024 J.M.F.C,TANGI(Khordha) GR/0000486/2024
33	D-BLAPL/25832/2024 BLAPL/8765/2024	KISHORE RANA VS STATE OF ODISHA	PITAMBAR JENA VS	CUTTACK SADAR /418 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000957/2024
34	D-BLAPL/24770/2024 BLAPL/8766/2024	ISRAEL SENAPATI VS	BASUDEV PUJARI VS	MATHILI /131 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang

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35	D-BLAPL/24731/2024 BLAPL/8767/2024	STATE OF ODISHA BHOLA @ MRUTYUNJAYA BARIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	Spl/0000100/2022 PURI TOWN /82 /2018 1ST A.D.J.,PURI(Puri) ST/0000100/2019
36	D-BLAPL/24921/2024 BLAPL/8768/2024	STATE OF ODISHA RAHITA RANA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /183 /2024 SPL.JUDGE PATNAGARH(Balangir) Spl/0000029/2024
37	D-BLAPL/25614/2024 BLAPL/8769/2024	STATE OF ODISHA TUKU CHOUDHURY @ RAJESH KUMAR CHOUDHURY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BELLAGUNTHA /315 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001117/2024
38	D-BLAPL/25028/2024 BLAPL/8770/2024	STATE OF ODISHA BALIA @ BALARAM BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	RAMACHANDRAPUR /72 /2023 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000076/2023
39	D-BLAPL/25615/2024 BLAPL/8771/2024	STATE OF ODISHA MAMATA BEHERA @ RADHA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	NUAGAON /71 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000326/2024
40	D-BLAPL/25409/2024 BLAPL/8772/2024	STATE OF ODISHA B.MOTHI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	SAHID NAGAR P.S. /345 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000844/2024
41	D-BLAPL/25460/2024 BLAPL/8773/2024	STATE OF ODISHA B. MOTHI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHANDAGIRI P.S. /476 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001280/2024
42	D-BLAPL/25230/2024 BLAPL/8774/2024	STATE OF ODISHA GAURANGA SISA @ GORA SISA VS STATE OF ODISHA	BIRENDRA KUMAR NAYAK VS	MUDULIPODA /5 /2023 DISTRICT AND SESSIONS JUDGE,MAL CT/0000069/2023
43	D-BLAPL/25625/2024 BLAPL/8775/2024	STATE OF ODISHA LAXMAN DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /89 /2024 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000155/2024
44	D-BLAPL/25686/2024 BLAPL/8776/2024	STATE OF ODISHA DHANA MUDULI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /181 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000094/2024
45	D-BLAPL/25820/2024 BLAPL/8777/2024	STATE OF ODISHA SUNIL KUMAR NAYAK VS STATE OF ODISHA	ASHOK DAS VS	BADABAZAR /174 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001079/2024

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46	D-BLAPL/25314/2024 BLAPL/8778/2024	PADMA RANJIKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /26 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000045/2023
47	D-BLAPL/25808/2024 BLAPL/8779/2024	TILOTAMA NAYAK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	BHARATPUR PS /502 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000426/2024
48	D-BLAPL/25715/2024 BLAPL/8780/2024	PREM NAIK @ BAG VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /316 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000851/2024
49	D-BLAPL/25791/2024 BLAPL/8781/2024	PRADEEP SAHOO @ KULU @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /540 /2023 SR.CIVIL JUDGE WOMENS COURT, KHU ST/0000034/2024
50	D-BLAPL/25730/2024 BLAPL/8782/2024	TARANISEN KANHAR VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 ADDL.SESION JUDGE CUM SPL.JUDGE 2(A)CC/0000013/2023
51	D-BLAPL/25970/2024 BLAPL/8783/2024	BIKASH KHATUA VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /368 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000834/2024
52	D-BLAPL/25732/2024 BLAPL/8784/2024	SUSHANTA KUMAR SAHOO @ CHIAN VS STATE OF ODISHA	RABINARAYAN MISHRA VS	KHANDAGIRI P.S. /536 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000445/2024
53	D-BLAPL/22763/2024 BLAPL/8785/2024	TUKULA @ GOPINATH ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /232 /2020 1ST A.D.J.,PURI(Puri) ST/0000004/2021
54	D-BLAPL/25787/2024 BLAPL/8786/2024	MANGU @ BENGU @ SARAFAT ALLI KHAN @ SHARAFAT ALLI KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /480 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000475/2024
55	D-BLAPL/24084/2024 BLAPL/8787/2024	RAKESH KAR VS STATE OF ODISHA	DEBI PRASAD MOHAPATRA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000086/2024
56	D-BLAPL/24987/2024 BLAPL/8788/2024	DIGAMBAR JENA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TUMUDIBANDHA /21 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000027/2024
57	D-BLAPL/25543/2024	MUNA @ RAMESH PARIDA	ABHISHEK PRADHAN	BASELI SAHI PS /98 /2024

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	BLAPL/8789/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PURI(Puri) Spl/0000091/2024
58	D-BLAPL/22622/2024 BLAPL/8790/2024	RAM @ RAMACHANDRA ROUT VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BALUGAON P.S. /151 /2022 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000315/2022
59	D-BLAPL/24988/2024 BLAPL/8791/2024	SK. MANWAR ALLI VS STATE OF ODISHA	RAJIB KUMAR SARANGI VS	SALIPUR /275 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0000818/2024
60	D-BLAPL/25611/2024 BLAPL/8792/2024	ARUNA KU KARAN @ MUSA @ ARUNA KARAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /304 /2022 ADJ,KODALA(Ganjam) ST/0000014/2023
61	D-BLAPL/26077/2024 BLAPL/8793/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BALASORE VIGILANCE /30 /2023 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000009/2023
62	D-BLAPL/25764/2024 BLAPL/8794/2024	PRATAP BEHERA VS STATE OF ODISHA	SRINIBAS PARIJA VS	PARADEEP MODEL /179 /2024 ADDL SESSIONS JUDGE, KUJANG(Jagats) Spl/0000028/2024
63	D-CMAPL/36639/2024 CMAPL/264/2024	BAIKUNTHANATH MISHRA VS STATE OF ODISHA	ADV. VS	// (//
64	D-CMP/36694/2024 CMP/943/2024	APURBA RANJAN TRIPATHY VS NANDITA MOHANTY	AJIT KU. TRIPATHY VS	// CIVIL JUDGE (SD),2ND COURT,CUTTACK EC/0000010/2003
65	D-CMP/36719/2024 CMP/944/2024	KRUSHNA PRASAD SATPATHY VS BAISHNAB BEHURA	BANSHIDHAR BAUG VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CMA/0000149/2023
66	D-CMP/34541/2024 CMP/945/2024	STATE BANK OF INDIA, RAYAGADA VS M/S. WIKI TRADING COMPANY, RAYAGADA	AKHYAYA KUMAR MISRA VS	// A.D.J., GUNUPUR(Rayagada) Fao/0000004/2023
67	D-CMP/36860/2024 CMP/946/2024	GOPINATH BANDHA VS SUKADEV BANDHA	SUKANTA KUMAR NAYAK (2) VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhad CS/0000075/2023
68	D-CMP/37018/2024 CMP/947/2024	BISWANATH DALAI VS	AMITAV TRIPATHY VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam

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69	D-CMP/35615/2024 CMP/948/2024	BANCHHANIDHI BEHERA BABRUBAHAN SENAPATI VS ANATA SENAPATI	NIRANJAN BISWAL VS	CS/0000157/2022 // DISTRICT & SESSIONS JUDGE,BHADRA
70	D-CONTC/34697/2024 CONTC/6413/2024	NANDALAL PATEL VS SASWATA MISHRA, IAS	ADV. VS	// () //
71	D-CONTC/34699/2024 CONTC/6414/2024	KESHAB CHANDRA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// () //
72	D-CONTC/34705/2024 CONTC/6415/2024	KAMAL LOCHAN NAIK VS SASWATA MISHRA, IAS	ADV. VS	// () //
73	D-CONTC/34707/2024 CONTC/6416/2024	DINABANDHU NAIK VS SASWATA MISHRA, IAS	ADV. VS	// () //
74	D-CONTC/34712/2024 CONTC/6417/2024	BAIDEHI NAIK VS SASWATA MISHRA, IAS	ADV. VS	// () //
75	D-CONTC/34714/2024 CONTC/6418/2024	TULABATI PATEL VS SASWATA MISHRA, IAS	ADV. VS	// () //
76	D-CONTC/34715/2024 CONTC/6419/2024	KHIRODINI SINGH VS SASWATA MISHRA, IAS	ADV. VS	// () //
77	D-CONTC/34716/2024 CONTC/6420/2024	PURNA CHANDRA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// () //
78	D-CONTC/34719/2024 CONTC/6421/2024	PARAKHITA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// () //
79	D-CONTC/34720/2024 CONTC/6422/2024	DIBYALOHAN NAIK VS SASWATA MISHRA, IAS	ADV. VS	// () //

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80	D-CONTC/34721/2024 CONTC/6423/2024	SAROJINI BARIHA VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
81	D-CONTC/34723/2024 CONTC/6424/2024	DUKHURAM PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
82	D-CONTC/33042/2024 CONTC/6425/2024	LALA SANTOSH KUMAR SINGH VS RABI NARAYAN ACHARYA, TAHASILDAR, BANARPAL	ADV. VS	// 0 //
83	D-CONTC/35118/2024 CONTC/6426/2024	GOBARDHAN NAYAK VS JAYADRATHA ACHARYA,OAS	ADV VS	// 0 //
84	D-CONTC/35639/2024 CONTC/6427/2024	DEBASISH MISHRA VS DR. SANTOSH KUMAR ROUT, DEO, CUTTACK	SANTOSH KUMAR SWAIN VS	// 0 //
85	D-CONTC/35929/2024 CONTC/6428/2024	RAJENDRA DALAI VS NARAYAN MADHEI, CEO, ASKA CENTRAL COOPERATIVE BANK LTD.	ADV VS	// 0 //
86	D-CONTC/36327/2024 CONTC/6429/2024	RAJKISHORE MATARI VS ARAVIND AGRAWAL,COMMNR. CUM SECY. H.E DEPT.	SANDHYARANI PANI VS	// 0 //
87	D-CONTC/36328/2024 CONTC/6430/2024	GANGADHAR BHOI VS ARAVIND AGRAWAL,COMMNR. CUM SECY., H.E DEPT.	SANDHYARANI PANI VS	// 0 //
88	D-CONTC/32879/2024 CONTC/6431/2024	SAROJINI DEVI VS DHARANIDHAR NANDA I/C, DIRECTOR HIGHER EDUCATION	ADV. VS	// 0 //
89	D-CONTC/34503/2024 CONTC/6432/2024	PRADIPT KUMAR PATNAIK VS ARAVINDA AGRAWAL, COMMNR. CUM SECY. HIGHER EDUCATION	DINESH KUMAR PANDA VS	// 0 //
90	D-CONTC/34505/2024 CONTC/6433/2024	AMARENDRA KUMAR MOHANTY VS ARAVINDA AGRAWAL,COMMNR. CUM SECY., H.E DEPT.	DINESH KUMAR PANDA VS	// 0 //
91	D-CONTC/34508/2024	DHARMANANDA MISHRA	DINESH KUMAR PANDA	//

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	CONTC/6434/2024	VS ARAVINDA AGRAWAL,COMMNR. CUM SECY., H.E DEPT.	VS	0 //
92	D-CONTC/35353/2024 CONTC/6435/2024	SURESH CHANDRA NANDA VS ALOK BOHRA, CHIEF SECURITY COMMNR. CUM I.G, R.P.F, E.CO. RAILWAYS	ADV. VS	// 0 //
93	D-CONTC/36026/2024 CONTC/6436/2024	SANJUKTA MAHARANA VS ASWATHY S., IAS	ADV. VS	// 0 //
94	D-CONTC/36027/2024 CONTC/6437/2024	ANANTA KUMAR DALAI VS ASWATHY S., IAS	ADV. VS	// 0 //
95	D-CONTC/35534/2024 CONTC/6438/2024	CHANDRA SEKHAR BARIK VS ASWATHI S., IAS	ADV. VS	// 0 //
96	D-CONTC/36951/2024 CONTC/6439/2024	GANGADHAR MOHAPATRA VS ROBIN CHURCHILL MISHRA, TAHASIDAR-CUM-E.O, RANPUR	ADV. VS	// 0 //
97	D-CONTC/36814/2024 CONTC/6440/2024	PADMA CHARAN BEHERA VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
98	D-CONTC/36891/2024 CONTC/6441/2024	GOVERNING BODY OF SANATAN SURABHARATI SANKRIT HIGHER SECONDARY SCHOOL, KAMARIBWAN VS ASWATHY S, IAS	VS	// 0 //
99	D-CONTC/36745/2024 CONTC/6442/2024	SUBHRANSU SEKHAR MOHANTY VS DEBI DATTA BISWAL, PRINCIPAL CHIEF CONSERVATOR OFFICER	ADV. VS	// 0 //
100	D-CONTC/36751/2024 CONTC/6443/2024	SURYAMANI PANDA VS DILLIP KUMAR PANDA, DIRECTOR, CAPITAL HOSPITAL	ADV. VS	// 0 //
101	D-CONTC/36883/2024 CONTC/6444/2024	ANIL KUMAR MOHAPATRA VS KUKUMINA DAS, REGISTRAR, FAKIR MOHAN UNIVERSITY	ADV. VS	// 0 //
102	D-CONTC/36886/2024 CONTC/6445/2024	CHANDRA SEKHAR PUJHARI VS	ADV. VS	// 0

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103	D-CONTC/36889/2024 CONTC/6446/2024	BHAKTA RANJAN MOHANTY, ENGNR. IN CHIEF, W.R DEPT. NAMITA DUTTA VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDU.	KUNAL KUMAR SWAIN VS	// // ()
104	D-CONTC/35709/2024 CONTC/6447/2024	SANTOSH KUMAR BARIK VS ASWATHI S., IAS	ADV. VS	// // ()
105	D-CONTC/37182/2024 CONTC/6448/2024	BEDABRAHMA DAS VS JYOTIPRAKASH MISHRA, I.A.S.	ADV. VS	// // ()
106	D-CONTC/34515/2024 CONTC/6449/2024	DHIRENDRANATH DEY VS ASWATHY S, IAS	ADV. VS	// // ()
107	D-CONTC/34939/2024 CONTC/6450/2024	GOPINATH PANGI VS ANU GARG, IAS	ADV. VS	// // ()
108	D-CONTC/34943/2024 CONTC/6451/2024	ARJUN PATNEYA VS ANU GARG, IAS	ADV. VS	// // ()
109	D-CONTC/36182/2024 CONTC/6452/2024	SURENDRA GOCHHAYAT VS PUSHPASHREE SANDIL,OAS	ADV VS	// // ()
110	D-CONTC/34948/2024 CONTC/6453/2024	PANCHANAN SAHU VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// // ()
111	D-CRLA/24485/2024 CRLA/838/2024	RAJU PANNA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BRAHMANITARANG /91 /2015 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000127/2015
112	D-CRLA/25380/2024 CRLA/839/2024	SRIMANTA RANA@BINOD VS STATE OF ODISHA	BISWORANJAN SWAIN VS	KHURDA SADAR /199 /2022 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000448/2022
113	D-CRLLP/25691/2024 CRLLP/36/2024	PRAKASH CHANDRA PANDA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	ERASAMA /86 /2009 ADDL SESSIONS JUDGE, KUJANG(Jagat CT/0000053/2012

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114	D-CRLMC/24333/2024 CRLMC/3248/2024	UTTAM @UTTAMI @HATAKHANDI @UTTAM PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /124 /2010 JMFC, POLSARA(Ganjam) GR/0000328/2010
115	D-CRLMC/25496/2024 CRLMC/3249/2024	ARUN BARIK@ARUN KUMAR BARIK VS STATE OF ODISHA	PRAHALLAD SAHU VS	BOUDH /31 /2018 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000027/2018
116	D-CRLMC/25361/2024 CRLMC/3250/2024	BHARAT BISOYI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ /0 S.D.M,PARLAKHEMUNDI(Gajapati) MISCA/0000021/2023
117	D-CRLMC/25622/2024 CRLMC/3251/2024	SOUMYARANJAN PARIDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /260 /2022 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000078/2022
118	D-CRLMC/24860/2024 CRLMC/3252/2024	CHANDRA SEKHAR SAHOO VS STATE OF ODISHA	GOPAL PRASAD JENA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Deogarh) 2(C)CC/0000001/2020
119	D-CRLMC/23339/2024 CRLMC/3253/2024	DOLLY RANI SAHOO VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	KORAPUT VIGILANCE /3 /2011 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000003/2011
120	D-CRLMC/25630/2024 CRLMC/3254/2024	DINESH KUMAR SINGH@PAPU SINGH VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /83 /2007 ASSISTANT SESSIONS JUDGE,BALLIGUDA ST/0000002/2021
121	D-CRLMC/25432/2024 CRLMC/3255/2024	ANANDA NAYAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /57 /2008 ASSISTANT SESSIONS JUDGE,BALLIGUDA ST/0000001/2022
122	D-CRLMC/19916/2024 CRLMC/3256/2024	RANJAN DAS@RANJANA DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHARMAL /33 /2018 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000088/2018
123	D-CRLMC/25581/2024 CRLMC/3257/2024	MD. SALIM VS STATE OF ODISHA	ANITA SAHOO VS	TITILAGARH /30 /2012 A.D.J.,TITILAGARH(Balangir) SC/0000181/2014
124	D-CRLMC/25631/2024 CRLMC/3258/2024	RUPAK SAHU@RUPAK KUMAR SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS	RAJGANGPUR /144 /2013 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000302/2013
125	D-CRLMC/25134/2024	SANJIBANI KARKARA	SANTOSH KUMAR DASH	NABARANGAPUR TOWN /203 /2014

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	CRLMC/3259/2024	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000796/2014
126	D-CRLMC/25467/2024 CRLMC/3260/2024	MOTIRAM PARASETH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUMUDIBANDHA /29 /2021 ASSISTANT SESSIONS JUDGE,BALLIGUDA ST/0000045/2022
127	D-CRLMC/24307/2024 CRLMC/3261/2024	JEMAMANI @ JEMA MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /152 /2022 J.M.F.C,AUL(Kendrapara) GR/0000273/2022
128	D-CRLMC/20804/2024 CRLMC/3262/2024	SUBASH AGARWAL VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	/ /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack) 2(C)CC/0000165/2017
129	D-CRLMC/25714/2024 CRLMC/3263/2024	RAMESH CHANDRA JENA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) CRMC/0000067/2022
130	D-CRLMC/21072/2024 CRLMC/3264/2024	RAJESH AGARWAL VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	/ /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack) 2(C)CC/0000205/2017
131	D-CRLMC/25220/2024 CRLMC/3265/2024	ANIRUDHA MANDAL@DINESH VS STATE OF ODISHA	SARBESWAR SAHOO VS	KOSAGUMUDA /92 /2021 DISTRICT AND SESSIONS JUDGE,NAWARANG TR/0000036/2021
132	D-CRLMC/25497/2024 CRLMC/3266/2024	SAROJ RANJAN RATHA VS STATE OF ODISHA(VIG.)	BIDYADHAR MANSING VS	SAMBALPUR VIGILANCE /21 /2020 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000025/2022
133	D-CRLMC/22818/2024 CRLMC/3267/2024	GOURANGA NAIK VS STATE OF ODISHA	AJIT KUMAR PANDA VS	PURUNAKOTE /23 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Angul) GR/0000997/2020
134	D-CRLMC/25277/2024 CRLMC/3268/2024	SUBHAM SANJAY SONAWALE VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /106 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000070/2023
135	D-CRLMC/25530/2024 CRLMC/3269/2024	NIRUPAMA PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BOLAGARH P.S. /155 /2023 J.M.F.C.,BEGUNIA(Khordha) GR/0000640/2023
136	D-CRLMC/23353/2024 CRLMC/3270/2024	GANGADHAR SAHOO@GANGADHASH SAHU VS	SUJATA JENA VS	BALLIGUDA /192 /2019 S.D.J.M.,BALLIGUDA(Kandhamal)

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137	D-CRLMC/25006/2024 CRLMC/3271/2024	STATE OF ODISHA BINOD KHORA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CT/0000484/2019 MACHHKUND /8 /2020 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000007/2020
138	D-CRLMC/25098/2024 CRLMC/3272/2024	MANGULI SWAIN @ MANGA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	PARADEEP LOCK /74 /2012 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000355/2012
139	D-CRLMC/25447/2024 CRLMC/3273/2024	BANTI KUMAR AGRAWAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NABARANGAPUR TOWN /275 /2017 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000976/2017
140	D-CRLMC/25368/2024 CRLMC/3274/2024	GOURANGA CHARAN NATH@GOURANGA NATH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	JAGATPUR /152 /2012 ASST.SESIONS JUDGE,SALIPUR(Cuttac ST/0000174/2016
141	D-CRLMC/25515/2024 CRLMC/3275/2024	GHANASHYAM PRADHANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TUSRA /184 /2008 DISTRICT & SESSIONS JUDGE,BOLANG GR/0000719/2008
142	D-CRLMC/25695/2024 CRLMC/3276/2024	SUBHANKAR BOSE VS STATE OF ODISHA	SIDHARTHA DAS VS	BARANGA /57 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000143/2024
143	D-CRLMC/25391/2024 CRLMC/3277/2024	BIMBADHAR NAYAK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	KANPUR /31 /2016 ASST. SESSIONS JUDGE, NARASINGHP ST/0000063/2023
144	D-CRLMC/25422/2024 CRLMC/3278/2024	BANTI KUMAR AGRAWAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NABARANGAPUR TOWN /281 /2017 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000990/2017
145	D-CRLMC/25713/2024 CRLMC/3279/2024	AMIT KUMAR SAHU VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	MANAMUNDA /111 /2021 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000045/2021
146	D-CRLMP/23452/2024 CRLMP/1243/2024	BHOLANATH BEHERA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	BEGUNIA P.S. /99 /2020 () //
147	D-CRLREV/25718/2024 CRLREV/455/2024	MAHESWAR SATAPATHY VS STATE OF ODISHA(VIG.)	SATYABRATA MOHANTY VS	CUTTACK VIGILANCE /58 /2009 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000052/2016

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148	D-CRLREV/25452/2024 CRLREV/456/2024	SUBRAT KUMAR PANDA VS SANGITA RANI PANDA	PRATYUSHA NAIDU VS	//0 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000003/2023
149	D-CRLREV/25556/2024 CRLREV/457/2024	KISHORE NAIK@KISHOR NAYAK@SIDHU VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BIRMAHARAJPUR /124 /2015 DISTRICT AND SESSIONS JUDGE,SONE ST/0000038/2021
150	D-CRLREV/25746/2024 CRLREV/458/2024	AMBUJA PATEL VS STATE OF ODISHA	MANORANJAN PADHI VS	//0 A.D.J.,SUNDARGARH(Sundargarh) CRA/0000003/2019
151	D-EXP/35193/2024 EXP/21/2024	SATYABHAMA SAHOO VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// (//
152	D-EXP/35435/2024 EXP/22/2024	ANANTA NAYAK VS ASWATHY S,SECY., S AND ME DEPTT.	SANJIB MOHANTY VS	// (//
153	D-EXP/35377/2024 EXP/23/2024	SURESH CHANDRA NAYAK VS AMIT CHAKRAVERTY, SR. DIV. MANAGER, NATIONAL INSURANCE CO.LTD	BHABANI SANKAR TRIPATHY I VS	// (//
154	D-FAO/36908/2024 FAO/408/2024	BABAJI CHARAN DEHURI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000003/2019
155	D-FAO/36911/2024 FAO/409/2024	RAJMANI REDDY VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000059/2019
156	D-FAO/36903/2024 FAO/410/2024	LEGAL MANAGER(T.P. CELL), M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS BILASINI SAHOO	NAYAN BEHARI DAS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000040/2019
157	D-JCRLA/26100/2024 JCRLA/142/2024	JHATUA@KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	ADV. VS	JAGATSINGPUR /403 /2023 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP CT/0000235/2023
158	D-JCRLA/26102/2024 JCRLA/143/2024	SUDARSAN BHOI VS STATE OF ODISHA	ADV. VS	JAGATSINGPUR /464 /2023 DISTRICT & SESSIONS JUDGE,JAGATS CT/0000250/2023
159	D-JCRLA/26105/2024	MANGAL MUNDA	ADV.	BARBIL /36 /2022

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	JCRLA/144/2024	VS STATE OF ODISHA	VS	A.D.J.,CHAMPUA(Kendujhar) ST/000032/2022
160	D-JCRLA/26109/2024 JCRLA/145/2024	SONU MAHAKUD VS STATE OF ODISHA	ADV. VS	JODA /20 /2016 SPECIAL JUDGE,KEONJHAR(Kendujhar)
161	D-JCRLA/26110/2024 JCRLA/146/2024	JUMA KHAN@RAJA VS STATE OF ODISHA	ADV. VS	Spl/0000241/2022 PIPLI /104 /2018 SPECIAL JUDGE, PURI(Puri)
162	D-JCRLA/26111/2024 JCRLA/147/2024	SUMAI ORAM VS STATE OF ODISHA	ADV. VS	TR/000051/2018 BANDOMUNDA /105 /2003 1ST. A.D.J.,ROURKELA(Sundargarh)
163	D-MACA/35575/2024 MACA/866/2024	DIPTIREKHA PANDA VS DIGAMBAR PANDA	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000565/2017
164	D-MACA/36847/2024 MACA/867/2024	MANAS KUMAR DASH VS BHAGIRATHI KISAN	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000009/2021
165	D-MACA/36859/2024 MACA/868/2024	D.M..ORIENTAL INSURANCE CO.LTD.,ANUGUL VS SUBHADRA SANDHA	PRASANTA KUMAR MAHALI VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000262/2016
166	D-MACA/31838/2024 MACA/869/2024	MINATI LENKA VS BAURIBANDHU SAHOO	KAPILA CHARAN NAYAK VS	// II MACT,CUTTACK(Cuttack) MISCA/0000077/2015
167	D-MACA/32298/2024 MACA/870/2024	DIPTILATA SAHOO VS SANAT KUMAR SAHU	SARAT CHANDRA SWAIN VS	// 4TH M.A.C.T.,ANGUL(Anugul) Mac/0000111/2019
168	D-MACA/36499/2024 MACA/871/2024	SUMITA GOUDA VS HETI KUMARI ROUT	DHIRENDRA KUMAR MOHAPATRA VS	// 1ST M.A.C.T.,SUNDARGARH(Sundargarh) Mac/0000002/2023
169	D-MACA/35571/2024 MACA/872/2024	HEMALATA PANDA VS DIGAMBAR PANDA	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000563/2017
170	D-MACA/37015/2024 MACA/873/2024	D.M..M/S.ORIENTAL INSURANCE CO.LTD.,BOLANGIR VS	PRAKASH KUMAR MOHANTY VS	// I M.A.C.T., BALANGIR(Balangir)

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171	D-MACA/35610/2024 MACA/874/2024	ALLADINI PRADHAN SATYARANJAN PANDA VS DIGAMBAR PANDA	PRADEEP KUMAR MISHRA VS	Mac/0000031/2015 // 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000564/2017
172	D-MACA/36330/2024 MACA/875/2024	BUDHU KUMBHAR VS NARAHARI AGRAWAL	JAGABANDHU SAHU VS	// 1ST ADDL SESSIONS JUDGE CUM PO,CI Mac/0000053/2022
173	D-MACA/36666/2024 MACA/876/2024	LAXMI PATRA VS THE DIRECTOR, GANDHI INSTITUTE OF SCIENCE AND TECHNOLOGY, RAYAGADA	KAPILA CHARAN NAYAK VS	// A.D.J.,RAYGADA(Rayagada) Mac/0000030/2016
174	D-MATA/36980/2024 MATA/311/2024	ASHISH KUMAR DEY VS MOUSUMI DUTTA	PRASANTA KUMAR SATAPATHY VS	// JUDGE FAMILY COURT, BARIPADA(Ma Mat/0000113/2016
175	D-MATA/31694/2024 MATA/312/2024	JAYASHRI PATTNAIK@JAYASHREE PATTNAIK VS SAMBIT PATTNAIK	PRAVASHA PUJAREE PARIDA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000867/2018
176	D-MATA/34970/2024 MATA/313/2024	SEBAKA LIMA VS SOUBHAGYA MANI BORDHAN	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT,RAYAGADA(R CP/0000010/2024
177	D-MATA/36931/2024 MATA/314/2024	SUMAN DASH VS MINOTI MOHANTY	RAJIB LOCHAN PATTNAIK VS	// JUDGE, FAMILY COURT, NABARANGP CP/0000042/2022
178	D-OTAPL/37209/2024 OTAPL/38/2024	COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELA VS M/S. KEDIA COMPUTER SERVICE,SUNDARGARH	TUSHAR KANTI SATAPATHY,SR.S.C VS	// (//
179	D-RSA/35994/2024 RSA/306/2024	PRESIDENT, SANJAYA MEMORIAL INSTITUTE OF TECHNOLOGY, GANJAM VS DR. PRAFULLA KUMAR MISRA	LALATENDU SAMANTARAY VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000113/2022
180	D-RSA/33830/2024 RSA/307/2024	BIDYADHAR SAHOO VS PARAMA@PRAMOD SAHOO	TAPAN KUMAR MOHANTY VS	// A.D.J. (FTC),KAMAKSHYANAGAR(Dhen RFA/0000007/2023
181	D-RSA/35087/2024 RSA/308/2024	DULAL MOHANTA VS PADMALOCHAN @ PADMA BEHARI MOHANTA	KALPATARU MISHRA VS	// CIVIL JUDGE (SD),KARANJIA(Mayurbhar RFA/0000024/2023

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182	D-RSA/35608/2024 RSA/309/2024	PRABHAT KUMAR MAHAPATRA VS RENUBALA PANDA	DEEPALI MAHAPATRA VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000010/2022
183	D-RSA/36567/2024 RSA/310/2024	NIRANJAN GOUD VS SUKANTI HATI	BYOMOKESH SAHOO VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000007/2024
184	D-RSA/36659/2024 RSA/311/2024	BULI MOHANTY VS JASOBANTA MOHANTY	SUVASHISH PATTANAİK VS	// ADDL.SPL.JUDGE,NIMAPARA(Puri) RFA/0000236/2016
185	D-RVWPET/36033/2024 RVWPET/198/2024	GOVERNING BODY OF ISPAT COLLEGE,ROURKELA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
186	D-RVWPET/36463/2024 RVWPET/199/2024	STATE OF ODISHA VS DEBAKI DEI @ MAHARANA	R.N. MISHRA, A.G.A. VS	// () //
187	D-RVWPET/36648/2024 RVWPET/200/2024	NARENDRA KUMAR MANDAL VS DIRECTOR OF SECONDARY EDUCATION,ODISHA	PRAKASH KUMAR MISHRA VS	// () //
188	D-TRP(C)/34445/2024 TRP(C)/259/2024	MITALI MADHUSMITA PATI VS BUDHIRAM NAYAK	SARATHI JYOTI MOHANTY VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000155/2024
189	D-TRP(C)/36820/2024 TRP(C)/260/2024	BANDANA DAS VS DEEPAK RANJAN PANDA	RAJENDRA NARAYAN ROUT VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000260/2024
190	D-WA/36589/2024 WA/2379/2024	STATE OF ODISHA VS SATRUGHNA ROUL	RABI NARAYAN MISHRA, A.G.A. VS	// () //
191	D-WA/36591/2024 WA/2380/2024	STATE OF ODISHA VS SANTOSH KUMAR HOTA	ARNAV BEHERA, A.S.C. VS	// () //
192	D-WA/36681/2024 WA/2381/2024	STATE OF ODISHA VS JITENDRA MUDULI	SASWAT DAS, A.G.A. VS	// () //
193	D-WA/36740/2024	STATE OF ODISHA	DHANANJAYA MUND, A.G.A.	//

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	WA/2382/2024	VS	VS	0
		DURYODHAN SAHOO		//
194	D-WA/36818/2024	STATE OF ODISHA	A.S.C	//
	WA/2383/2024	VS	VS	0
		PRAMOD KUMAR PATRA		//
195	D-WA/36819/2024	STATE OF ODISHA	A.S.C	//
	WA/2384/2024	VS	VS	0
		SURYAMANI NAYAK		//
196	D-WA/37439/2024	BAJRANG SHARDA	SOUMYA MISHRA	//
	WA/2385/2024	VS	VS	0
		TAPAN KUMAR PANDIT		//
197	D-WA/34677/2024	SATISH KANHAR	SUBHADUTTA ROUSTRAY	//
	WA/2386/2024	VS	VS	0
		SATYABRATA SAMANTASINGHAR		//
198	D-WP(C)/32586/2024	ABDUL ZARIF KHAN	KADAR MOHAMMAD	//
	WP(C)/21207/2024	VS	VS	0
		ADDL. COMMNR. TRANAPORT ENF., STATE TRANAPORT AUTHORITY, ODISHA		//
199	D-WP(C)/34266/2024	AMAR KUMAR PATI	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/21208/2024	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/34389/2024	BULU DEI	AUROVINDA MOHANTY	//
	WP(C)/21209/2024	VS	VS	0
		THE REGIONAL MANAGER, HINDUSTAN PETROLEUM CORPORATION LTD.,BBSR		//
201	D-WP(C)/35524/2024	BHARASANANDA BEHERA	BIJAY KUMAR BEHERA	//
	WP(C)/21210/2024	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/34579/2024	MANASI MAHARANA	DILLIP KUMAR MOHAPATRA	//
	WP(C)/21211/2024	VS	VS	0
		STATE OF ORISSA		//
203	D-WP(C)/36703/2024	BHAWANI SANKAR NANDA	BIREN SANKAR TRIPATHY	//
	WP(C)/21212/2024	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/35594/2024	KAILASH CHANDRA BEHERA	BIJAYA KUMAR BEHERA 1	//
	WP(C)/21213/2024	VS	VS	0

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205	D-WP(C)/34656/2024 WP(C)/21214/2024	STATE OF ODISHA POONAM AMIT BAHETI VS STATE TAX OFFICER, ENFORCEMENT UNIT CUTTACK-II	DIGAMBAR SETHI VS	// // ()
206	D-WP(C)/34354/2024 WP(C)/21215/2024	SASWAT HALDAR VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// ()
207	D-WP(C)/36773/2024 WP(C)/21216/2024	SAUDAMINI MOHAPATRA VS KUMUNA DEI @ PALEI	SOHAN MISHRA VS	// ()
208	D-WP(C)/36155/2024 WP(C)/21217/2024	RAJAJEMA PRADHAN VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// ()
209	D-WP(C)/35602/2024 WP(C)/21218/2024	PITAMBAR PRADHAN VS THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., CUTTACK	PRASANNA KUMAR MISHRA VS	// ()
210	D-WP(C)/35297/2024 WP(C)/21219/2024	PARAMESWAR MOHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// ()
211	D-WP(C)/36163/2024 WP(C)/21220/2024	ODISHA GRAMYA BANK, IRC VILLAGE BRANCH, BBSR VS THE CHIEF ENGINEER, RWD, BBSR	AUROVINDA MOHANTY VS	// ()
212	D-WP(C)/35343/2024 WP(C)/21221/2024	SAKUNTALA SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	// ()
213	D-WP(C)/35201/2024 WP(C)/21222/2024	PRAKASH CHANDRA SAHU VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION	ASHOK DAS VS	// ()
214	D-WP(C)/35922/2024 WP(C)/21223/2024	DANDAPANI MALLICK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// ()
215	D-WP(C)/35871/2024 WP(C)/21224/2024	TRIBIKRAM PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// ()

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216	D-WP(C)/35638/2024 WP(C)/21225/2024	DEBARAJ SAHU VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
217	D-WP(C)/35879/2024 WP(C)/21226/2024	RAJ KUMAR BHUE VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
218	D-WP(C)/36985/2024 WP(C)/21227/2024	RUPALI RITUPARNA SAHOO VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
219	D-WP(C)/35942/2024 WP(C)/21228/2024	JASHOBANTA ROUT VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
220	D-WP(C)/35654/2024 WP(C)/21229/2024	DAMAYANTI SATAPATHY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
221	D-WP(C)/34741/2024 WP(C)/21230/2024	MANORANJAN PATTANAİK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
222	D-WP(C)/36986/2024 WP(C)/21231/2024	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
223	D-WP(C)/35991/2024 WP(C)/21232/2024	BHAKTA RANA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
224	D-WP(C)/36108/2024 WP(C)/21233/2024	RAJENDRA PRASAD PANDA VS PRINCIPAL SECY, GOVT. OF ODISHA, WATER RESOURCES DEPT., BBSR	PARSURAM MOHAPATRA VS	// 0 //
225	D-WP(C)/35658/2024 WP(C)/21234/2024	BHAGYALATA BHOLA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
226	D-WP(C)/36401/2024 WP(C)/21235/2024	KAMINI PANIGRAHI VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
227	D-WP(C)/34793/2024	M/S.K.P. SUGANDH LTD, SAMBALPUR	BHABANI PRASAD MOHANTY	//

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	WP(C)/21236/2024	VS THE DY. COMMISSIONER OF CT AND GST SAMBALPUR-1	VS	0 //
228	D-WP(C)/36990/2024 WP(C)/21237/2024	KUNA NAIK VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
229	D-WP(C)/36432/2024 WP(C)/21238/2024	DR. ROSALIN KAR VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
230	D-WP(C)/35722/2024 WP(C)/21239/2024	BABAJI CHARAN DAS VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
231	D-WP(C)/34975/2024 WP(C)/21240/2024	ANTARYAMI ROUTA VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
232	D-WP(C)/36613/2024 WP(C)/21241/2024	RASMITA JENA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
233	D-WP(C)/34979/2024 WP(C)/21242/2024	SARITA SORONIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
234	D-WP(C)/36981/2024 WP(C)/21243/2024	LUCKY PADHIARY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
235	D-WP(C)/35719/2024 WP(C)/21244/2024	DHANIRAM PATEL VS STATE OF ODISHA	RASMITA SWAIN VS	// 0 //
236	D-WP(C)/33797/2024 WP(C)/21245/2024	RAJKISHOR PRADHANI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
237	D-WP(C)/36944/2024 WP(C)/21246/2024	JALESWARI MOHANTA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
238	D-WP(C)/36228/2024 WP(C)/21247/2024	MANDAKINI DEI VS	BIPIN KUMAR NAYAK VS	// 0

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239	D-WP(C)/36489/2024 WP(C)/21248/2024	STATE OF ODISHA SARASWATI JENA VS	AMIT PRASAD BOSE VS	// // 0
240	D-WP(C)/36958/2024 WP(C)/21249/2024	STATE OF ODISHA AJAYA NARAYAN SAHOO VS	MANAS PATI VS	// // 0
241	D-WP(C)/36230/2024 WP(C)/21250/2024	STATE OF ODISHA SADHU CHRAN SWAIN VS	BANSHIDHAR SATAPATHY VS	// // 0
242	D-WP(C)/36764/2024 WP(C)/21251/2024	STATE OF ODISHA SABITA BARAL VS	ASHOK KUMAR MOHAPATRA VS	// // 0
243	D-WP(C)/36233/2024 WP(C)/21252/2024	STATE OF ODISHA CHATRUBHUJA SWAIN VS	BANSHIDHAR SATAPATHY VS	// // 0
244	D-WP(C)/36965/2024 WP(C)/21253/2024	STATE OF ODISHA AMULYA CHARAN OJHA VS	MANAS PATI VS	// // 0
245	D-WP(C)/35492/2024 WP(C)/21254/2024	STATE OF ODISHA KUMARI SAHOO VS	ARUN KUMAR DAS VS	// // 0
246	D-WP(C)/36810/2024 WP(C)/21255/2024	SPL. LAND ACQUISITION OFFICER, NALCO, ANGUL M/S OM SARALA SECURITY SERVICES PVT. LTD VS	SATYABRATA MOHANTY VS	// // 0
247	D-WP(C)/35759/2024 WP(C)/21256/2024	STATE OF ODISHA PRABHASINI GHADAI VS	SUDHIR KUMAR MALLICK VS	// // 0
248	D-WP(C)/36294/2024 WP(C)/21257/2024	STATE OF ODISHA. KANTILAL BAGARTI VS	CHANDAN SAMANTARAY VS	// // 0
249	D-WP(C)/36969/2024 WP(C)/21258/2024	STATE OF ODISHA SUBHRA SUMAN SAHOO VS	MANAS PATI VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/36418/2024 WP(C)/21259/2024	BHARAT CHANDRA GUNI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	D-WP(C)/36971/2024 WP(C)/21260/2024	BHAGYARATHI KAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
252	D-WP(C)/35070/2024 WP(C)/21261/2024	PRAFULLA KUMAR DASH VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	// 0 //
253	D-WP(C)/35788/2024 WP(C)/21262/2024	SUDARSAN BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
254	D-WP(C)/35538/2024 WP(C)/21263/2024	PRADYUMNA MISHRA VS COLLECTOR AND DIST.MAGISTRATE, KEONJHAR.	PARTHA SARATHI DAS VS	// 0 //
255	D-WP(C)/35566/2024 WP(C)/21264/2024	SARBESWAR BEHERA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
256	D-WP(C)/35793/2024 WP(C)/21265/2024	ABINASH BISWAL VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// 0 //
257	D-WP(C)/35760/2024 WP(C)/21266/2024	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
258	D-WP(C)/36004/2024 WP(C)/21267/2024	PANKAJINI NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
259	D-WP(C)/35619/2024 WP(C)/21268/2024	PURUSOTTAM SAGARIA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
260	D-WP(C)/36942/2024 WP(C)/21269/2024	ISHAN KUMAR NAYAK VS CONTROLLER OF EXAMINATION , BOARD OF SECONDARY EDUCATION , CUTTACK	DIPTI RANJAN MOHAPATRA VS	// 0 //
261	D-WP(C)/36421/2024	GHANASHYAM PRADHAN	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/21270/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/35884/2024 WP(C)/21271/2024	DALAGANJAN JAL VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
263	D-WP(C)/36423/2024 WP(C)/21272/2024	M/S. PUSPANJALI ELECTRONICS, CUTTACK VS JOINT COMMNR. OF SALES TAX (APPEAL), CUTTACK	UMESH CHANDRA BEHURA VS	// 0 //
264	D-WP(C)/36752/2024 WP(C)/21273/2024	M/S. SAINIK MINING AND ALLIED SERVICES LTD., JHARSHUGUDA VS THE STATE TAX OFFICER, CT AND GST CIRCLE, JHARSUGUDA	BHABANI PRASAD MOHANTY VS	// 0 //
265	D-WP(C)/36690/2024 WP(C)/21274/2024	UPENDRA KUMAR SAHU VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
266	D-WP(C)/35909/2024 WP(C)/21275/2024	M.MAHESWAR PATRA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
267	D-WP(C)/35656/2024 WP(C)/21276/2024	LOPAMUDRA MISHRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
268	D-WP(C)/36753/2024 WP(C)/21277/2024	SHUVRAKANTA BEHERA VS SARMISTHA SAHOO	EKTA AGARWAL VS	// 0 //
269	D-WP(C)/35664/2024 WP(C)/21278/2024	ARATI DIKHIT VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
270	D-WP(C)/30547/2024 WP(C)/21279/2024	USHARANI MAHANAND VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
271	D-WP(C)/36761/2024 WP(C)/21280/2024	BANK OF BARODA, CUTTACK MAIN BRANCH VS REGIONAL TRANSPORT OFFICER, CUTTACK	GURUDUTTA KAR VS	// 0 //
272	D-WP(C)/35712/2024 WP(C)/21281/2024	BIRANCHI NARAYAN JENA VS	RASMITA SWAIN VS	// 0

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273	D-WP(C)/36767/2024 WP(C)/21282/2024	STATE OF ODISHA SMITA PATTNAIK VS SATYA NARAYAN PATI	AGNIHOTRA SAHU VS	// // ()
274	D-WP(C)/35107/2024 WP(C)/21283/2024	HARE KRUSHNA BHOI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()
275	D-WP(C)/35968/2024 WP(C)/21284/2024	MAMALI SAMAL VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// ()
276	D-WP(C)/36342/2024 WP(C)/21285/2024	SHIBASANKAR SAMAL VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// ()
277	D-WP(C)/35185/2024 WP(C)/21286/2024	SUKANTI SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()
278	D-WP(C)/36794/2024 WP(C)/21287/2024	M/S. MAHIMA ELECTRICALS, CHARBATIA VS CENTRAL PUBLIC WORKS DEPARTMENT, BBSR	PRADEEP KUMAR PRADHAN VS	// ()
279	D-WP(C)/35979/2024 WP(C)/21288/2024	SATYABADI CONSTRUCTION PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// ()
280	D-WP(C)/36960/2024 WP(C)/21289/2024	SANJU SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// ()
281	D-WP(C)/36955/2024 WP(C)/21290/2024	SURENDRA BARIK VS CHIEF DISTRICT MEDICAL OFFICER, BARGARH	GOUTAM KUMAR ROUSTRAY VS	// ()
282	D-WP(C)/36023/2024 WP(C)/21291/2024	BIJAY KUMAR PUHANA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// ()
283	D-WP(C)/36568/2024 WP(C)/21292/2024	CHAITANYA PATRA VS SUB-COLLECTOR, SAMBALPUR	SAURAV TIBREWAL VS	// ()

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284	D-WP(C)/35121/2024 WP(C)/21293/2024	SATISH KUMAR BISHWAL@ SATISH KUMAR BISWAL VS THE PRINCIPAL COMMISSIONER OF GST AND CENTRAL EXCISE, BBSR	BHABANI PRASAD MOHANTY VS	// 0 //
285	D-WP(C)/37345/2024 WP(C)/21294/2024	SANDHYARANI MALLICK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
286	D-WP(C)/36426/2024 WP(C)/21295/2024	DRAUPADI PRADHAN VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
287	D-WP(C)/35145/2024 WP(C)/21296/2024	PARESH NATH DUTTA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
288	D-WP(C)/37257/2024 WP(C)/21297/2024	SUBAS COLLEGE OF NURSING AND MEDICAL SCIENCE, CUTTACK VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
289	D-WP(C)/36918/2024 WP(C)/21298/2024	PRATAP KISHORE CHHOTARAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
290	D-WP(C)/36464/2024 WP(C)/21299/2024	PRASANTA KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
291	D-WP(C)/36662/2024 WP(C)/21300/2024	BUDDHESWAR MAHAPATRA VS PRINCIPAL SECY. TO GOVT. OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
292	D-WP(C)/36038/2024 WP(C)/21301/2024	RASMITA PANDA @ RASHMITA PATRO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
293	D-WP(C)/36781/2024 WP(C)/21302/2024	BHILAI PRASIKSHU KALYAN SAMITI, CHHATTISGARH VS CHIEF DISTRICT MEDICAL OFFICER, ANGUL	GOUTAM KUMAR ROUSTRAY VS	// 0 //
294	D-WP(C)/35149/2024 WP(C)/21303/2024	BIRAJA NANDINI DASH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
295	D-WP(C)/36040/2024	NARAYAN ARSHAL	PRAVAT KUMAR PANDA	//

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	WP(C)/21304/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/36480/2024 WP(C)/21305/2024	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
297	D-WP(C)/36629/2024 WP(C)/21306/2024	JAMUNA CHHATRIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
298	D-WP(C)/36141/2024 WP(C)/21307/2024	SUSHANTA KUMAR MUND VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
299	D-WP(C)/36661/2024 WP(C)/21308/2024	TRILOCHAN NAYAK VS PRINCIPAL SECY TO GOVT, WORKS DEPT., BBSR	UMESH CHANDRA MOHANTY VS	// 0 //
300	D-WP(C)/36517/2024 WP(C)/21309/2024	RINABALA SETHI VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
301	D-WP(C)/36632/2024 WP(C)/21310/2024	GHASIRAM MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
302	D-WP(C)/36635/2024 WP(C)/21311/2024	TULARAM MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
303	D-WP(C)/36638/2024 WP(C)/21312/2024	BHAGATRAM HOTA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
304	D-WP(C)/36594/2024 WP(C)/21313/2024	UNION OF INDIA VS HARAMANI BEHERA	DEEPAK GOCHHAYAT,C.G.C VS	// 0 //
305	D-WP(C)/36640/2024 WP(C)/21314/2024	KSHYAMA PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
306	D-WP(C)/36127/2024 WP(C)/21315/2024	M/S. PAYIK SENTINELS PVT. LTD., BBSR VS	SAILABALA JENA VS	// 0

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307	D-WP(C)/36782/2024 WP(C)/21316/2024	ODISHA STATE BEVERAGES CO. LTD., BBSR CHITTA RANJAN SAKARAR VS SECY OF SCHOOL AND MASS EDUCATION DEPARTMENT, LOK SEVA BHAWAN, BBSR	PRAKASH KUMAR NAYAK VS	// // ()
308	D-WP(C)/29690/2024 WP(C)/21317/2024	BIMLA TIRKEY VS STATE OF ODISHA	ASISH MISHRA VS	// () //
309	D-WP(C)/36287/2024 WP(C)/21318/2024	THE VICTIM VS NATIONAL INST. OF TECH., ROURKELA	SATYA SMRUTI MOHANTY VS	// () //
310	D-WP(C)/32488/2024 WP(C)/21319/2024	RABINDRA KUMAR PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// () //
311	D-WP(C)/36621/2024 WP(C)/21320/2024	PRADIPTA KUMAR PATSAHANI VS UNION OF INDIA	PRASHANTA KUMAR NAYAK VS	// () //
312	D-WP(C)/36852/2024 WP(C)/21321/2024	ANGADA MAHANANDA VS STATE OF ODISHA	TIKERAM MEHER VS	// () //
313	D-WP(C)/36624/2024 WP(C)/21322/2024	MANOJ KUMAR DEBATA VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// () //
314	D-WP(C)/36855/2024 WP(C)/21323/2024	JHARANA NAIK VS STATE OF ODISHA	TIKERAM MEHER VS	// () //
315	D-WP(C)/35154/2024 WP(C)/21324/2024	DHANANJAY PANIGRAHI VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// () //
316	D-WP(C)/36140/2024 WP(C)/21325/2024	RABINDRA NATH PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// () //
317	D-WP(C)/36365/2024 WP(C)/21326/2024	RADHAKANTA DEV BIJE, KANAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //

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318	D-WP(C)/36346/2024 WP(C)/21327/2024	SIDDHESWAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
319	D-WP(C)/36277/2024 WP(C)/21328/2024	UTTAMA BEHERA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
320	D-WP(C)/35207/2024 WP(C)/21329/2024	RUDRA NARAYAN SARANGI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
321	D-WP(C)/33179/2024 WP(C)/21330/2024	BHARAT CHANDRA NAYAK VS ODISHA GRAMYA BANK, BBSR	BIBHUTI BHUSAN SWAIN VS	// 0 //
322	D-WP(C)/36410/2024 WP(C)/21331/2024	M/S. LINGARAJ ASSOCIATES VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
323	D-WP(C)/35226/2024 WP(C)/21332/2024	BISHNUPRIYA NAYAK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
324	D-WP(C)/36348/2024 WP(C)/21333/2024	PRITI RANJAN SAHOO VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
325	D-WP(C)/36495/2024 WP(C)/21334/2024	SUKANTI MAJHI VS MAHANADI COAL FIELD LTD., SAMBALPUR	SISIR DAS VS	// 0 //
326	D-WP(C)/33998/2024 WP(C)/21335/2024	KIRTI PRAKASH SAHOO VS PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //
327	D-WP(C)/35267/2024 WP(C)/21336/2024	AMULYA KUMAR GOCHAYAT VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
328	D-WP(C)/36580/2024 WP(C)/21337/2024	GAJENDRA DAS VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
329	D-WP(C)/36510/2024	TOFAN PRADHAN	DEBADEEPTA SAHOO	//

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	WP(C)/21338/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/36349/2024 WP(C)/21339/2024	BRAJA KISHORE NAYAK VS PRINCIPAL SECY TO GOVT. DEPT. OF HANDLOOMS, TEXTILES AND HANDICRAFTS, BBSR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
331	D-WP(C)/34912/2024 WP(C)/21340/2024	DALIMA NAIK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
332	D-WP(C)/37333/2024 WP(C)/21341/2024	AMITA AGRAWAL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
333	D-WP(C)/36902/2024 WP(C)/21342/2024	SUSILA DEVI COLLEGE OF NURSING, NUAPADA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
334	D-WP(C)/35298/2024 WP(C)/21343/2024	PRADEEP KUMAR BHUYAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
335	D-WP(C)/36915/2024 WP(C)/21344/2024	BABA MURALIDHAR DAS VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
336	D-WP(C)/34187/2024 WP(C)/21345/2024	ARUN KUMAR PANDA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
337	D-WP(C)/36350/2024 WP(C)/21346/2024	M. YELLAIAH VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //
338	D-WP(C)/35300/2024 WP(C)/21347/2024	SUVASINI PARIDA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
339	D-WP(C)/37330/2024 WP(C)/21348/2024	BISHNUDEV SINGH MALLIK VS COMNR-CUM-SECY TO GOVT. DEPT. HIGHER EDUCATION, LOKSEBA BHAWAN, BBSR	SUSHANTA KUMAR JOSHI VS	// 0 //
340	D-WP(C)/36351/2024 WP(C)/21349/2024	PRAMOD KUMAR PANDEY VS	UMESH CHANDRA PATNAIK VS	// 0

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341	D-WP(C)/34121/2024 WP(C)/21350/2024	STATE OF ODISHA JEMA NAIK VS REGIONAL OFFICER ,NATIONAL HIGHWAY AUTHORITY OF INDIA, BBSR	BIBHUDATTA PANDA VS	// // 0 //
342	D-WP(C)/35351/2024 WP(C)/21351/2024	PRAMITA MANJARI MISHRA VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //
343	D-WP(C)/36626/2024 WP(C)/21352/2024	BHAGABATI SAHU @ SAHOO VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
344	D-WP(C)/34963/2024 WP(C)/21353/2024	CHHABI RANI HOTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
345	D-WP(C)/36366/2024 WP(C)/21354/2024	DILLIP KUMAR JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
346	D-WP(C)/35648/2024 WP(C)/21355/2024	KAILASH CHANDRA MOHAPATRA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
347	D-WP(C)/34972/2024 WP(C)/21356/2024	LALIMA GLORIA DUNG DUNG VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
348	D-WP(C)/36002/2024 WP(C)/21357/2024	PADMABATI PATTNAIK VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
349	D-WP(C)/36972/2024 WP(C)/21358/2024	BAISHNAB PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
350	D-WP(C)/36628/2024 WP(C)/21359/2024	MANASI PATHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
351	D-WP(C)/36512/2024 WP(C)/21360/2024	SABITA DASH VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //

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352	D-WP(C)/36367/2024 WP(C)/21361/2024	BABULI SWAIN VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
353	D-WP(C)/30045/2024 WP(C)/21362/2024	SHUBHRA JENA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
354	D-WP(C)/36630/2024 WP(C)/21363/2024	DR.MANARANJAN PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
355	D-WP(C)/34424/2024 WP(C)/21364/2024	KSHIROD NAYAK VS CHIEF OPERATIONS AND CUTOMERS EXPERIENCE, M/S. BAJAJ ALLIANZ LIFE INSURANCE COMPANY LTD, PUNE	RANJAN KUMAR NAYAK VS	// 0 //
356	D-WP(C)/34976/2024 WP(C)/21365/2024	SHANTIMUNI SUREKHA HORO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
357	D-WP(C)/36636/2024 WP(C)/21366/2024	SANYASI PRADHAN VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
358	D-WP(C)/35403/2024 WP(C)/21367/2024	MANMATH MOHANTY VS THE TRANSPORT COMNR-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
359	D-WP(C)/35024/2024 WP(C)/21368/2024	RAMESH CHANDRA DEY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
360	D-WP(C)/30049/2024 WP(C)/21369/2024	SHAKTI PRASAD MOHANTY VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
361	D-WP(C)/35474/2024 WP(C)/21370/2024	NIRANJAN NAYAK VS THE DIVISIONAL MANAGER , L.I.C OF INDIA , GANJAM	ASHOK DAS VS	// 0 //
362	D-WP(C)/30543/2024 WP(C)/21371/2024	SATYABRATA MAHAPATRA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
363	D-WP(C)/37124/2024	GAYATRI INSTITUTE OF SCIENCE AND TECHNOLOGY, RAYAGADA	ARUPANANDA GOSWAMY	//

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	WP(C)/21372/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/37372/2024	SONALI BEHERA	LAXMIKANTA MOHANTY	//
	WP(C)/21373/2024	VS STATE OF ORISSA	VS	0 //
365	D-WP(C)/35494/2024	PABITRA MOHAN MUND	PREMANANDA MOHANTY	//
	WP(C)/21374/2024	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/37126/2024	GAYATRI COLLEGE OF NURSING, SAMBALPUR	ARUPANANDA GOSWAMY	//
	WP(C)/21375/2024	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/34321/2024	BIJARU PADHAN	TIKERAM MEHER	//
	WP(C)/21376/2024	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/36224/2024	ZIQITZA HEALTH CARE LTD	SHIBASHISH MISRA	//
	WP(C)/21377/2024	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/35502/2024	RABINDRANATH PAL	PREMANANDA MOHANTY	//
	WP(C)/21378/2024	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/37129/2024	GAYATRI COLLEGE OF NURSING, SAMBALPUR	ARUPANANDA GOSWAMY	//
	WP(C)/21379/2024	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/37377/2024	MAHENDRA KUMAR MAJHI	LAXMIKANTA MOHANTY	//
	WP(C)/21380/2024	VS STATE OF ORISSA	VS	0 //
372	D-WP(C)/34526/2024	BINOD KUMAR JENA	SANJAY KUMAR SAMANTARAY	//
	WP(C)/21381/2024	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/35506/2024	SUBASH CHANDRA MOHAPATRA	PREMANANDA MOHANTY	//
	WP(C)/21382/2024	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/35620/2024	PARSURAM MALLICK	NARAYAN PRASAD PARIJA	//
	WP(C)/21383/2024	VS	VS	0

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375	D-WP(C)/35515/2024 WP(C)/21384/2024	STATE OF ODISHA GIRIDHARI SAHU VS	PREMANANDA MOHANTY VS	// // 0
376	D-WP(C)/35011/2024 WP(C)/21385/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	SUBRATA MISHRA VS	// // 0
377	D-WP(C)/35773/2024 WP(C)/21386/2024	DISTRICT SUB REGISTRAR, KHURDA KALPANA MOHANTA VS	BHARAT CHANDRA PATRA VS	// // 0
378	D-WP(C)/35519/2024 WP(C)/21387/2024	STATE OF ODISHA LAXMAN PRASAD ROUT VS	PREMANANDA MOHANTY VS	// // 0
379	D-WP(C)/37272/2024 WP(C)/21388/2024	STATE OF ODISHA ANGUL SUKINDA RAILWAY LTD., KHORDHA VS	SUSANTA KUMAR DASH VS	// // 0
380	D-WP(C)/35731/2024 WP(C)/21389/2024	STATE OF ODISHA SUJATA DAS VS	KUNAL KUMAR SWAIN VS	// // 0
381	D-WP(C)/35151/2024 WP(C)/21390/2024	STATE OF ODISHA RAJESH KUMAR PANDA VS	AMIT SAHOO VS	// // 0
382	D-WP(C)/35347/2024 WP(C)/21391/2024	STATE OF ODISHA M/S. MUNDA FUELS, SAMBALPUR VS	SHISHIR KUMAR SAMAL VS	// // 0
383	D-WP(C)/35925/2024 WP(C)/21392/2024	BRANCH MANAGER, UTKAL GRAMEEN BANK, SAMBALPUR SANTI KUSHA VS	SATYAJIT BEHERA VS	// // 0
384	D-WP(C)/36483/2024 WP(C)/21393/2024	STATE OF ODISHA AJIT KUMAR SAHU VS	VIVEKANANDA JENA VS	// // 0
385	D-WP(C)/37274/2024 WP(C)/21394/2024	INDIRA SUBHADARSINI @ DEBABANDITA DAS ANGUL SUKINDA RAILWAY LTD., KHORDHA VS	SUSANTA KUMAR DASH VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/35217/2024 WP(C)/21395/2024	SIBARAM UPADHYAYA VS AXIS BANK LTD., BBSR	RABI NARAYAN BEHERA VS	// 0 //
387	D-WP(C)/36584/2024 WP(C)/21396/2024	RAMA CHANDRA MALLIK VS STATE OF ODISHA	SURYAKANTA PALAI VS	// 0 //
388	D-WP(C)/36175/2024 WP(C)/21397/2024	SUSHREE SUPRIYA MOHAPATRA VS STATE OF ODISHA	RAJEET ROY VS	// 0 //
389	D-WP(C)/36373/2024 WP(C)/21398/2024	ABHIMANYU MISHRA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
390	D-WP(C)/37275/2024 WP(C)/21399/2024	ANGUL SUKINDA RAILWAY LTD., KHORDHA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
391	D-WP(C)/35739/2024 WP(C)/21400/2024	DAMBARUDHAR JENA VS UNION OF INDIA	ACHYUTANANDA PATTANAİK VS	// 0 //
392	D-WP(C)/36615/2024 WP(C)/21401/2024	GOURANGA KHILLAR VS THE CHIEF EXECUTIVE, BALASORE-BHADRAK CENTRAL CO-OPERATIVE BANK LTD, BALASORE	BISWANATH DASH VS	// 0 //
393	D-WP(C)/36222/2024 WP(C)/21402/2024	DAMBARUDHAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
394	D-WP(C)/36779/2024 WP(C)/21403/2024	RABI @ RABINARAYAN SAHOO VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
395	D-WP(C)/36686/2024 WP(C)/21404/2024	SANTOSH KUMAR MOHAPATRA VS THE RAILWAY BOARD, NEW DELHI	MANOJA KUMAR KHUNTIA VS	// 0 //
396	D-WP(C)/36733/2024 WP(C)/21405/2024	SANCHARITA SABAT VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
397	D-WP(C)/37049/2024	M/S FALCON MARINE EXPORTS LIMITED, BHUBANESWAR	MATRUGUPTA MISHRA	//

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	WP(C)/21406/2024	VS ODISHA ELECTRICITY REGULATORY COMMISSION (OREC), BBSR	VS	0 //
398	D-WP(C)/36734/2024 WP(C)/21407/2024	GKF COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
399	D-WP(C)/35892/2024 WP(C)/21408/2024	PUSPALATA PRADHAN VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	// 0 //
400	D-WP(C)/34661/2024 WP(C)/21409/2024	SOBHANETRI NAIK VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
401	D-WP(C)/36784/2024 WP(C)/21410/2024	ABANTI SAHOO VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
402	D-WP(C)/36374/2024 WP(C)/21411/2024	SAMIR KUMAR NAYAK VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
403	D-WP(C)/36735/2024 WP(C)/21412/2024	ASHOK SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
404	D-WP(C)/37276/2024 WP(C)/21413/2024	ANGUL SUKINDA RAILWAY LTD, BBSR VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
405	D-WP(C)/36375/2024 WP(C)/21414/2024	PRAMILA KUMARI DEO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
406	D-WP(C)/36793/2024 WP(C)/21415/2024	BRAHMANANDA SAHOO VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
407	D-WP(C)/37277/2024 WP(C)/21416/2024	ANGUL SUKINDA RAILWAY LTD., KHORDHA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
408	D-WP(C)/36798/2024 WP(C)/21417/2024	SAROJINI DASH VS	SHRADHA DAS VS	// 0

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409	D-WP(C)/36649/2024 WP(C)/21418/2024	STATE OF ORISSA MADHUSUDAN KAR VS	SIDHARTHA MISHRA VS	// // ()
410	D-WP(C)/36183/2024 WP(C)/21419/2024	STATE OF ODISHA DASARATHI DHAL VS	PREMANANDA MOHANTY VS	// // ()
411	D-WP(C)/37473/2024 WP(C)/21420/2024	STATE OF ODISHA INDIAN POTASH LIMITED, DHENKANAL VS	SAIBRATA RATH VS	// // ()
412	D-WP(C)/37280/2024 WP(C)/21421/2024	STATE OF ODISHA ANGUL SUKINDA RAILWAY LTD, KHURDA VS	SUSANTA KUMAR DASH VS	// // ()
413	D-WP(C)/35083/2024 WP(C)/21422/2024	STATE OF ODISHA SWARNAPRAVA RATH VS	BHARAT JALLI VS	// // ()
414	D-WP(C)/36683/2024 WP(C)/21423/2024	STATE OF ODISHA KSHETRABASI ROUT VS	KOUSIK ANANDA GURU VS	// // ()
415	D-WP(C)/37480/2024 WP(C)/21424/2024	STATE OF ODISHA INDIAN POTASH LIMITED, DHENKANAL VS	SAIBRATA RATH VS	// // ()
416	D-WP(C)/36688/2024 WP(C)/21425/2024	STATE OF ODISHA TAPAN KUMAR DAS VS	TANMAY MISHRA VS	// // ()
417	D-WP(C)/37159/2024 WP(C)/21426/2024	STATE OF ODISHA DIPTIMAYEE SATAPATHY VS	HRUDANANDA MOHAPATRA VS	// // ()
418	D-WP(C)/36319/2024 WP(C)/21427/2024	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	KISHORE KUMAR MISHRA VS	// // ()
419	D-WP(C)/37436/2024 WP(C)/21428/2024	STATE OF ODISHA SUPREME TASK GENERAL HOSPITAL AND NETRANIKETAN, BALANGIR VS	ANANTA NARAYAN PATTANAYAK VS	// // ()
		STATE OF ODISHA		//

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420	D-WP(C)/36697/2024 WP(C)/21429/2024	BHAGIRATHI KABI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
421	D-WP(C)/37198/2024 WP(C)/21430/2024	BULARAM BEHERA VS DIG OF POLICE, C.R.P.F, GROUP CENTRE, BBSR	SANGRAM KUMAR SINGH VS	// 0 //
422	D-WP(C)/37079/2024 WP(C)/21431/2024	SUBHADRA DEVI SCHOOL OF NURSING, KHORDHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
423	D-WP(C)/36962/2024 WP(C)/21432/2024	SUBHADRA DEVI COLLEGE OF NURSING, KHORDHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
424	D-WP(C)/37254/2024 WP(C)/21433/2024	M/S. MAA RAMACHANDI INFRA PVT LTD.,PURI VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
425	D-WP(C)/37256/2024 WP(C)/21434/2024	M/S. MAA RAMACHANDI INFRA PVT LTD.,PURI VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
426	D-WP(C)/36718/2024 WP(C)/21435/2024	MANOJ KUMAR ROUT VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
427	D-WP(C)/36968/2024 WP(C)/21436/2024	SUBHADRA DEVI COLLEGE OF NURSING, KHORDHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
428	D-WP(C)/37251/2024 WP(C)/21437/2024	M/S. MAA RAMACHANDI INFRA PVT LTD.,PURI VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
429	D-WP(C)/37281/2024 WP(C)/21438/2024	ANGUL SUKINDA RAILWAY LTD, BBSR VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
430	D-WP(C)/36235/2024 WP(C)/21439/2024	DR. DEVANANDA BEURA VS STATE OF ORISSA	GOKHE BEHERA VS	// 0 //
431	D-WP(C)/37081/2024	SUBHADRA DEVI SCHOOL OF NURSING, KHORDHA	KUNAL KUMAR SWAIN	//

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	WP(C)/21440/2024	VS STATE OF ODISHA	VS	() //
432	D-WP(C)/37086/2024 WP(C)/21441/2024	SUBHADRA DEVI COLLEGE OF NURSING, JAJPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
433	D-WP(C)/37093/2024 WP(C)/21442/2024	SUKUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// () //
434	D-ABLAPL/24361/2024 ABLAPL/9397/2024	SATYARANJAN PARIDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /234 /2024 () //
435	D-ABLAPL/25429/2024 ABLAPL/9398/2024	RABINDRA BEHERA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	AGARAPADA /92 /2023 () //
436	D-ABLAPL/24365/2024 ABLAPL/9399/2024	BAIKUNTHANATH PARIDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /235 /2024 () //
437	D-ABLAPL/24827/2024 ABLAPL/9400/2024	MANOJ @ BALABHADRA DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	MARINE PS AT BALARAMGADI /31 /202 () //
438	D-ABLAPL/25484/2024 ABLAPL/9401/2024	NARAYAN ROUT VS STATE OF ODISHA	ADWITIYA SATPATHY VS	JENAPUR /183 /2024 () //
439	D-ABLAPL/25175/2024 ABLAPL/9402/2024	TRUPTI RANJAN DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BADAGODA P.S. /144 /2021 () //
440	D-ABLAPL/25548/2024 ABLAPL/9403/2024	ANATH CHANDRA PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BADAGODA P.S. /213 /2024 () //
441	D-ABLAPL/25693/2024 ABLAPL/9404/2024	KANHU NAIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	DASPALLA /116 /2024 () //
442	D-ABLAPL/25377/2024 ABLAPL/9405/2024	DINESH KUMAR DAS VS	SUNIL KUMAR PANDA VS	/ /0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS

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443	D-ABLAPL/25745/2024 ABLAPL/9406/2024	STATE OF ODISHA KABIR BEHERA VS	MAMATA MISHRA VS	2(C)CC/0000766/2024 KENDRAPARA SADAR /419 /2024 ()
444	D-ABLAPL/24891/2024 ABLAPL/9407/2024	STATE OF ODISHA KHAGENDRA GHADIA VS	SAYANTAN PANDA VS	// BASUDEVPUR /552 /2024 ()
445	D-ABLAPL/25562/2024 ABLAPL/9408/2024	STATE OF ODISHA BUDHESWAR BEHERA VS	PIYUSH PANDA VS	// //0 ()
446	D-ABLAPL/25378/2024 ABLAPL/9409/2024	STATE OF ODISHA PINKU BEHERA VS	SUNIL KUMAR PANDA VS	// JHARSUGUDA SADAR /421 /2024 ()
447	D-ABLAPL/25568/2024 ABLAPL/9410/2024	STATE OF ODISHA BIJAY KUMAR DASH VS	PIYUSH PANDA VS	// //0 ()
448	D-ABLAPL/24970/2024 ABLAPL/9411/2024	STATE OF ODISHA SRIDHAR REDDY VS	BHARAT JALLI VS	// NACHUNI /168 /2024 ()
449	D-ABLAPL/25466/2024 ABLAPL/9412/2024	STATE OF ODISHA SUNIL KUMAR MEHER VS	SOUMYA KANTA TRPATHY VS	// RAMPUR (SONEPUR) /157 /2024 ()
450	D-ABLAPL/25557/2024 ABLAPL/9413/2024	STATE OF ODISHA SUDHANSU MOAHAPATRA@SUDHANSHU MOHAN MOHAPATRA VS	PIYUSH PANDA VS	// //0 ()
451	D-ABLAPL/25462/2024 ABLAPL/9414/2024	STATE OF ODISHA JUGESWARI MEHER @YOGESWARI VS	SOUMYA KANTA TRIPATHY VS	// RAMPUR (SONEPUR) /157 /2024 ()
452	D-ABLAPL/25399/2024 ABLAPL/9415/2024	STATE OF ODISHA SRIDHAR MALIK VS	DEEPAK RANJAN SUNDARAY VS	// RAJNAGAR /304 /2024 ()
453	D-ABLAPL/25590/2024 ABLAPL/9416/2024	STATE OF ODISHA PURNENDU PRAKASH NAYAK VS	PIYUSH PANDA VS	// //0 ()
		STATE OF ODISHA		//

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454	D-ABLAPL/25650/2024 ABLAPL/9417/2024	ABHI KIMBAKA @ KREPUTIKA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	GUDARI /89 /2022 () //
455	D-ABLAPL/25662/2024 ABLAPL/9418/2024	RABINDRA DAS @ RABI DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	ODAGAON /235 /2024 () //
456	D-ABLAPL/25702/2024 ABLAPL/9419/2024	KUNU @ KULU SUNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /129 /2020 () //
457	D-ABLAPL/25729/2024 ABLAPL/9420/2024	DILIP KUMAR BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALANGA /229 /2024 () //
458	D-ABLAPL/23870/2024 ABLAPL/9421/2024	AZIZ KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
459	D-ABLAPL/24582/2024 ABLAPL/9422/2024	PINTU BHOI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	BRAHMAGIRI /381 /2024 () //
460	D-ABLAPL/24692/2024 ABLAPL/9423/2024	KAILASH PRADHAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BANAPUR P.S. /258 /2017 () //
461	D-ABLAPL/25421/2024 ABLAPL/9424/2024	PADMALAVA MAHANTA VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	CHAMPUA /220 /2024 () //
462	D-ABLAPL/25322/2024 ABLAPL/9425/2024	LAXMIPRIYA JETHI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /115 /2024 () //
463	D-ABLAPL/25694/2024 ABLAPL/9426/2024	BISHNU PRASAD MAHARANA @ BISHNU MAHARANA VS STATE OF ODISHA	BINAYA BHUSAN ROURTRAY VS	JATNI P.S. /329 /2024 () //
464	D-ABLAPL/25463/2024 ABLAPL/9427/2024	SUREN SAHU @ SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /361 /2024 () //
465	D-ABLAPL/25474/2024	SUSANTA PARIDA	JAYANTA KUMAR MAJHI	SINGLA /143 /2024

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	ABLAPL/9428/2024	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/25584/2024 ABLAPL/9429/2024	CHITRANGADA PATI VS STATE OF ORISSA	RAJENDRA N.ROUT VS	DHAMNAGAR /194 /2024 () //
467	D-ABLAPL/25749/2024 ABLAPL/9430/2024	SK.ABDOL @ GULAM HOSEN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /324 /2024 () //
468	D-ABLAPL/25871/2024 ABLAPL/9431/2024	RAJA BARIK @ RAJESH BARIK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /358 /2024 () //
469	D-ABLAPL/25061/2024 ABLAPL/9432/2024	SATYABAN BARAL @ TANTEI VS STATE OF ODISHA	SANJIT MISHRA VS	SEA BEACH /173 /2024 () //
470	D-ABLAPL/25889/2024 ABLAPL/9433/2024	KUMAR SAGAR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /272 /2024 () //
471	D-ABLAPL/25892/2024 ABLAPL/9434/2024	RITU KOTHIA VS STATE OF ODISHA	ASHISH RANJAN SAMAL VS	JHARSUGUDA SADAR /388 /2024 () //
472	D-ABLAPL/25752/2024 ABLAPL/9435/2024	GOBARDHAN SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /106 /2024 () //
473	D-ABLAPL/26009/2024 ABLAPL/9436/2024	SASMITA MAJHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MATHILI /166 /2024 () //
474	D-ABLAPL/25778/2024 ABLAPL/9437/2024	PANDAB SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /176 /2023 () //
475	D-ABLAPL/25774/2024 ABLAPL/9438/2024	JHADESWAR MAHANTA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	CHAMPUA /211 /2024 () //
476	D-ABLAPL/25898/2024 ABLAPL/9439/2024	SURESH DASH VS	KALI PRASAD MOHANTY VS	DELANGA /239 /2024 ()

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477	D-ABLAPL/25783/2024 ABLAPL/9440/2024	STATE OF ODISHA MOHAN BEHERA VS	BIJAY KUMAR BEHERA VS	// KHURDA SADAR /131 /2024 ()
478	D-ABLAPL/25795/2024 ABLAPL/9441/2024	STATE OF ODISHA BABU PATRA VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /95 /2024 ()
479	D-ABLAPL/25797/2024 ABLAPL/9442/2024	STATE OF ODISHA LINGA DORA @ LINGA RAJ DORA VS	DURGA PRASDA PATTNAIK VS	// PUINTALA /199 /2024 ()
480	D-ABLAPL/25785/2024 ABLAPL/9443/2024	STATE OF ODISHA GOPAL MAJHI VS	RAJJEET ROY VS	// BINIKA /283 /2024 ()
481	D-ABLAPL/25918/2024 ABLAPL/9444/2024	STATE OF ODISHA B.BHARGAV @ BANDAPALI BHARGABA VS	DEBA KUMAR RATH VS	// MATHILI /63 /2024 ()
482	D-ABLAPL/25799/2024 ABLAPL/9445/2024	STATE OF ODISHA MD. SIDIQUE QURAIISHI VS	SOUMYA RANJAN DAS VS	// SECTOR-3 /146 /2024 ()
483	D-ABLAPL/25922/2024 ABLAPL/9446/2024	STATE OF ODISHA BENUDHAR SATAPATHY VS	RAMESH CHANDRA MAHARANA VS	// CHOUDWAR /436 /2024 ()
484	D-ABLAPL/25813/2024 ABLAPL/9447/2024	STATE OF ODISHA SAMRAT KESHARI PARIDA VS	JAYADEBA BEHERA VS	// RANPUR /259 /2024 ()
485	D-ABLAPL/25814/2024 ABLAPL/9448/2024	STATE OF ODISHA RAKESH SHARMA @ RAKESH NATH SHARMA VS	BHUBANESWAR DASH VS	// TIRTOL /406 /2024 ()
486	D-ABLAPL/25794/2024 ABLAPL/9449/2024	STATE OF ODISHA SAMIR SAHU @ SAMEER SAHOO VS	RAJJEET ROY VS	// BADAGODA P.S. /451 /2024 ()
487	D-ABLAPL/25857/2024 ABLAPL/9450/2024	STATE OF ODISHA HARA MAHARI VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI /210 /2024 () //

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488	D-ABLAPL/25469/2024 ABLAPL/9451/2024	SATYA PRAKASH MANDAL @ SAHEB VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP /202 /2024 () //
489	D-ABLAPL/25865/2024 ABLAPL/9452/2024	SATIA @ SATYANANDA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /173 /2024 () //
490	D-ABLAPL/23050/2024 ABLAPL/9453/2024	GHANA KHATEI VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	AIR FIELD P.S. /198 /2024 () //
491	D-ABLAPL/25505/2024 ABLAPL/9454/2024	AMIYA DHAL VS STATE OF ODISHA	DEBASNAN DAS VS	BINJHARPUR /414 /2024 () //
492	D-ABLAPL/25521/2024 ABLAPL/9455/2024	PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BAGDIA /161 /2023 () //
493	D-ABLAPL/25935/2024 ABLAPL/9456/2024	KESHAB CHANDRA SAHU @ SAHOO VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /55 /2007 () //
494	D-ABLAPL/25670/2024 ABLAPL/9457/2024	RAJESH PANDEY @RAJESH KUMAR PANDE VS STATE OF ODISHA	AJIT KUMAR RAUT VS	KULABIRA /179 /2024 () //
495	D-ABLAPL/25952/2024 ABLAPL/9458/2024	RAVI SANKAR AGRAWAL VS STATE OF ODISHA	DUSHMANTA SAHOO VS	HEMGIR /37 /2024 () //
496	D-ABLAPL/25674/2024 ABLAPL/9459/2024	DEBASIS SAHOO VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	CHANDABALI /382 /2024 () //
497	D-ABLAPL/25955/2024 ABLAPL/9460/2024	RINKU SAHU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /170 /2024 () //
498	D-ABLAPL/25967/2024 ABLAPL/9461/2024	SISIR KUMAR BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /384 /2024 () //
499	D-WPC(OAC)/3477/2011	KUMAR CHANDRA MARTHA	M/S BUDHADEB ROUSTRAY	//

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	WPC(OAC)/3477/2011	VS STATE OF ODISHA AND OTHERS	VS	() /0000021/2019
500	D-WPC(OAC)/3478/2011	PRAFULLA KUMAR BEHERA	M/S BUDHADEB ROURAY	//
	WPC(OAC)/3478/2011	VS STATE OF ODISHA AND OTHERS	VS	() /0000022/2019